

misrepresenting the facts in their applications for industrial/import/ C.O.B. licences; and

(b) if so, what action Government have taken against them?

**THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):**

(a) and (b). M/s Hoechst applied for a C.O.B. Licence for continuing the manufacture of (i) Catilan Capsules; (ii) Vitahexet; (iii) Hostacortin H 10 ml.; (iv) Titanus Antitoxin (v) Hostacycline Dry Syrup; and (vi) Foot and Mouth Disease Vaccine based on certain facts and assumptions made by them. These were examined as per policy and C.O.B. licence was granted for the first 3 items.

For Foot and Mouth Disease Vaccine, it was not considered necessary to grant a C.O.B. licence since they had already obtained a separate industrial licence for higher capacity and their manufacture of this was to be subsumed in that licence.

For the remaining items, viz., Tetanus Antitoxin and Hostacyclin Dry Syrup, their application was rejected since Government did not consider them eligible for a C.O.B. licence as per policy, considering the facts made available by the Company. M/s. Hoechst represented against the rejections in respect of Hostacycline Dry Syrup and Tetanus Antitoxin and filed petitions in the Bombay High Court seeking legal remedies to compel the issue of C.O.B. licence for these two items also. The High Court directed that the Government consider the case *de novo* and pass appropriate orders after hearing the Company.

Whether they have misrepresented facts for obtaining other Industrial/Import licences is not known since no separate study in this respect has been made. No specific instance of this nature has, however, come to the notice of Government.

### Set up of more Petrochemical Projects

4597. **SHRI AHMED HUSSAIN:** Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government is considering to set up more Petro-chemical projects in the country;

(b) number of petro-chemical Projects proposed to be set up in the near future in the country and number of projects proposed to be set up in Assam; and

(c) the likely date of finalisation etc.?

**THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):**

(a) to (c). For the present there are no plans to set up any new Petro-chemical projects in the country. The position is, however, kept constantly under review and as and when it is decided to set up any additional Petro-chemical projects, the question of their location will also be decided.

### Casual Labourers in Katihar Division

4598. **SHRI HALIMUDDIN AHMED:** Will the Minister of RAILWAYS be pleased to state:

(a) the number of temporary C.P.C. scale holder casual labourers working up to 15th September, 1977 in Katihar Division of N.F. Railways working under various inspectors against class IV category vacancies;

(b) how many of them have been retrenched and the reason of their random discharge;

(c) how many of them were working on the open line and completed 4 months' continuous service and were they given temporary status and brought on to regular scale of pay; and